

Outlays on Rural Electrification during Fourth Plan

7933. SHRI ARJUN SETHI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total outlays with State-wise break-up on rural electrification during the Fourth Plan; and

(b) the States, where shortfalls are expected?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). The details of outlays under State Plans during the Fourth Five Year Plan, State-wise, are given below:—

S1. No.	Name of State	Outlays during Fourth Plan
1	2	3
		(Rs. in crores)
1.	Andhra Pradesh	15.00
2.	Assam	10.88
3.	Bihar	36.00
4.	Gujarat	16.70
5.	Haryana	70.00
6.	Himachal Pradesh	1.21
7.	Jammu & Kashmir	1.00
8.	Kerala	4.50
9.	Madhya Pradesh	22.00
10.	Maharashtra	25.00
11.	Manipur	0.79
12.	Meghalaya
13.	Mysore	15.50
14.	Nagaland	0.07
15.	Orissa	6.05
16.	Punjab	9.00
17.	Rajasthan	14.00
18.	Tamil Nadu	41.15
19.	Tripura	0.30
20.	Uttar Pradesh	61.00
21.	West Bengal	10.00
	Union Territories	287.45
		7.24
	TOTAL (ALL INDIA)	294.69

Besides, Rural Electrification Corporation has been set up in the Central Sector with an outlay of Rs. 150 crores in the Fourth Plan to provide additive finances to the State Electricity Boards for their rural electrification schemes. This outlay has now been increased to Rs. 190 crores.

According to present indication shortfall in State Plan expenditure is likely to occur in the States of Assam, Bihar, Maharashtra, Mysore, Tripura and West Bengal.

Electrification of Harijan Basties in Villages

7934. SHRI ARJUN SETHI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total number of Harijan Basties in villages which have been electrified so far in the country, State-wise; and

(b) whether there will be any shortfall in this work at the end of the Fourth Plan, if so, the extent thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) Prior to December 1971 there was no separate programme for electrification of Harijan Bastis. As it was observed that due to unremunerative loads Harijan Bastis adjoining villages already electrified had not been provided with electricity, a scheme was introduced in December, 1971, for providing electricity to Harijan Bastis in villages already electrified. It was proposed to cover 20,000 Harijan Bastis during the Fourth Plan and according to information received, 9743 Bastis were

electrified during 1972-73. State-wise details are furnished below:—

Andhra Pradesh	632
Bihar	600
Haryana	188
Gujarat	490
Madhya Pradesh	253
Maharashtra	762
Manipur	4
Mysore	7
Orissa	52
Punjab	38
Rajasthan	250
Tamil Nadu	3144
Tripura	8
Uttar Pradesh	3315
West Bengal	NIL
TOTAL	9743

(b) Based on the progress made so far and subject to availability of funds, it is expected that by and large this target of 20,000 villages would be achieved.

पटना में गंगा नदी पर बन रहे पुल के
ऊपर रेलवे लाइन बिछाया जाना

7936. श्री विजित मिश्र: क्या
रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उन्होंने दानापुर (बिहार)
में 31 मार्च, 1973 को हुई बैठक में कहा

था कि पटना में गंगा नदी पर बन रहे पुल
के ऊपर रेलवे लाइन बिछाने की बात
सोची जा रही है ;

(ख) क्या उन्होंने बैठक में यह भी
कहा था कि बिहार में एक रेलवे लोक सेवा
आयोग स्थापित करने का विचार है; और

(ग) यदि हां, तो इस सम्बन्ध में
कब तक निर्णय कर लिया जायेगा ?

रेल मंत्रालय में उप-मंत्री (श्री मुहम्मद
शकी कुरैशी) : (क) से (ग) . दानापुर
में 31 मार्च, 1973 को हुई एक बैठक में
मंत्री महोदय के सामने इस सम्बन्ध में
प्रस्ताव रखे गये थे। मंत्री महोदय ने
आश्वासन दिया था कि प्रस्तावों की यथो-
चित ज च की जायेगी।

Supply of kerosene oil and petroleum to Bangladesh

7937. SHRI BIBHUTI MISHRA: Will
the Minister of PETROLEUM AND
CHEMICALS be pleased to state:

(a) whether the Government of
Bangladesh have asked India to sup-
ply kerosene oil and petroleum to
Bangladesh; and

(b) if so, to what extent Govern-
ment have met their demand?

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI DALBIR
SINGH): (a) Yes, Sir.

(b) Supplies of Kerosene Oil, Motor
Spirit and other refined petroleum
products were made to Bangladesh
initially under Government of India's
Commodity Grant and later under a
commercial agreement entered into
by the Indian Oil Corporation with
the Government of Bangladesh. The